

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. MA 1061/2019 MA 2265/2019 MA 2883/2019
In C.P.(IB) -286(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024

NAME OF THE PARTIES: - MA 1061/2019 Manoj Kumar Mishra
MA 2265/2019 IDFC First Bank Ltd
IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd

Section: 33(1) Sec 60(5) U/s 9 of (IBC)

ORDER

MA.No.1061/2019, MA.No.2265/2019, MA.No.2883/2019: - Adv.
Nevil Chopra appeared for the Applicant in IA.No.2265/2019. Due to
paucity of time the matter could not be taken up. List this matter on
16.05.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)